

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No. 49 NG

Dated 11-04-2018

It is hereby notified that in connection with Annual Darbar Move, Summer Session, 2018, Main wing of the High Court and office of Registrar Vigilance, High Court of J&K, shall close at Jammu on 27th April, 2018 (Friday) after office hours and will reopen at Srinagar on 07th May, 2018 (Monday) F.N.

By Order.


(Sanjay Dhar)
Registrar General

No. 1111-89/N 9 NG

Dated 11-04-2018

Copy to the:-

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of _____
23. Advocate General, State of J&K, Jammu
24. Secretary to Govt. Law, Justice & Parliamentary Affairs, J&K, Jammu.
25. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K, Jammu .
26. Registrar Vigilance, High Court of J&K, Jammu.
27. Director, J&K State Judicial Academy, Jammu.
28. Registrar Judicial High Court wing, Srinagar with the request to ensure that chambers/courts and offices of Registry are made ready functional before 7th May, 2018 and all the telephones are made functional.
29. Registrar Judicial, High Court wing, Jammu.
30. Bench Secretary to Hon'ble the Acting Chief Justice, High Court of J&K.
- 31-51. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
52. Accountant General, J&K, Srinagar.
53. Dy. Accountant General, J&K, Jammu.
54. Director Information, Srinagar /Jammu.
55. Central Project Coordinator, e-courts, High Court of J&K, Jammu, for uploading the same on official website of the High Court.

- 56-67. Secretary Bar Association, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal, Kulgam, Leh, Kargil, Jammu, Udhampur, Kathua, Rajouri, Poonch, Reasi, Doda, Samba, Kishtwar and Ramban.
68. Station Director, Radio Kashmir, Jammu / Srinagar for announcement.
69. Station Director, Doordarshan Kendra, Jammu/Srinagar.
70. Sr. News Editor, Doordarshan Kendra Jammu for announcement.
71. Post Master General, Jammu with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Joint Registrar Adm., Chief Accounts Officer and Deputy Registrar (Adm.) shall be received by the Administrative wing at Jammu till 27th April, 2018 and thereafter at High Court wing, Srinagar. All official letters addressed to Registrar Judicial, High Court wing, Jammu shall be received as usual.
72. Post Master General, Srinagar, with the remarks that all official letters and telegrams addressed to Hon'ble the Chief Justice, Registrar General, Principal Secretary to Hon'ble the Chief Justice, Registrar Vigilance, Joint Registrar (Adm.), Chief Accounts Officer, Dy. Registrar Adm. shall be received by the Administrative wing at Srinagar w. e. f. 7th of May, 2018.
73. Treasury officer, Civil Secretariat, Jammu.
- 74-75. Protocol Officer, High Court wing, Srinagar /Jammu.
- 76-77. Manager, Govt. Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
78. Chief Accounts Officer, High Court of J&K, Jammu


Registrar General